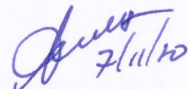


IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 09.11.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	HEARING
1. O.S. 1706/2006	O.S. 1086/2018
2. O.S. 720/2008	O.S. 1114/2018
3. O.S. 946/2016	O.S. 1116/2018
HEARING	O.S. 1118/2018
4. O.S. 376/2001	O.S. 1132/2018
5. O.S. 826/2009	O.S. 280/2019
6. O.S. 400/2014	O.S. 628/2019
7. O.S. 120/2015	O.S. 858/2019
8. O.S. 22/2016	O.S. 860/2019
9. O.S. 298/2016	O.S. 862/2019
10. O.S. 986/2016	O.S. 1216/2019
EVIDENCE	O.S. 1218/2019
11. O.S. 388/2012	O.S. 526/2012
12. O.S. 318/2013	O.S. 584/2019
13. O.S. 94/2014	O.S. 512/2020
14. O.S. 780/2015	O.S.
15. O.S. 808/2015	

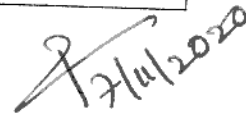

I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 09.11.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S. 240/2004	16) O.S 1384/2011
2) O.S. 656/2013	17) O.S. 1192/2012
3) O.S. 1126/2014	18) O.S. 1284/2012
4) O.S. 732/2016	19) EX. 39/2012
HEARING	20) O.S. 1410/2016
5) MISC. 27/2016	21) O.S. 990/2017
6) MISC. 30/2016	22) O.S. 1054/2017
7) O.S. 1232/2016	23) O.S. 282/2019
8) O.S. 1122/2017	24) O.S. 1392/2019
9) O.S. 744/2018	25) O.S. 196/2020
10) O.S. 978/2020	26) O.S. 870/2020
EVIDENCE	27) O.S. 884/2020
11) O.S 254/2002	ORDERS
12) O.S 1518/2006	28) O.S. 988/2020
13) O.S 1006/2007	30) O.S. 992/2020
14) O.S 1048/2007	JUDGEMENT
15) O.S: 794/2013	30) O.S. 810/2017


IInd Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

In the court of III Additional Civil Judge, Bengaluru Rural District, Bengaluru
Cause List of 09.11.2020

1st Session 11.00 am
Hearing

1. O.S. 1485/2008
2. O.S. 59/2009
3. O.S. 551/2010
4. O.S. 1061/2011
5. O.S. 5/2012
6. O.S. 823/2020 (Amendment)
7. O.S. 221/20

Arguments

8. O.S. 447/2003
9. O.S. 343/2010
10. O.S. 1313/2011

Evidence

11. O.S. 1201/2011
12. O.S. 289/2005
13. O.S. 1179/2007
14. O.S. 1557/2007
15. O.S. 895/2008

1.

2nd session 2.45 PM
Hearing

1. O.S. 1185/2015
2. O.S. 95/2016
3. O.S. 365/2016
4. O.S. 697/2017
5. O.S. 925/2017
6. O.S. 177/2018
7. O.S. 205/2018

Arguments

8. O.S. 591/2011
9. O.S. 1127/2011
10. O.S. 1003/2012

Evidence

11. O.S. 639/2013
12. O.S. 1029/2013
13. O.S. 1185/2013
14. O.S. 1673/2013
15. O.S. 1725/2013

III Additional Civil Judge,
Bengaluru Rural District
Bengaluru

